

Central Electricity Regulatory Commission
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001
Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. L-7/105(121)/2007-CERC

Date: 14th August, 2014

PUBLIC NOTICE

Dear Sir/Madam,

Subject : Draft Central Electricity Regulatory Commission (Open Access in Inter-State Transmission)(Third Amendment) Regulations , 2014.

In exercise of power conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission had issued the draft Central Electricity Regulatory Commission (Open Access in Inter-State Transmission) (Third Amendment) Regulations, 2014 on 03.07.2014 where comments/suggestions/objections were invited on these regulations by 25.07.2014.

2. It has been decided by the Commission to hold a public hearing on the above subject as per details given below:

Date	Venue	Timing	Invitees
04.09.2014	“CERC Court Room” 4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001	From 1400 Hrs onwards	Representatives of Central/State Governments/State Utilities/ CPSUs/ Generating Company/ Transmission Licensees/ Trading Licensees/Power Exchanges/ Individual Experts/ NGOs/ IPPs/ Financial Institutions/ Consultancy Firms/Developers and any other stakeholders.

3. The Commission values your views and firmly believes that your participation/participation of your organization in the public hearing will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. It is, therefore, requested that you may attend the hearing on the above mentioned dates or in the case of an organization, designate a responsible officer (one/two only) to attend the same.

4. To enable proper arrangements for the hearing, it is requested that the name of the participant/representative of your organization may please be communicated to the Secretary of the Commission latest by **29.08.2014**.

-Sd-
(Shubha Sarma)
Secretary